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GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2548

TO BE ANSWERED ON DECEMBER 22, 2022

HOUSES BUILT UNDER PMAY-U

NO. 2548. SHRI HEMANT SRIRAM PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the houses built so far under Pradhan Mantri Awas
 Yojana-Urban (PMAY-U) in Hingoli region of Maharashtra State,
 year-wise;
- (b) the details of the families yet to be allotted Barahmasi housing unit under the said yojana in the said region; and
- (c) the total number of sanctioned houses in Maharashtra during the last three years, district-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) & (b) Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', is supplementing the efforts of States/ UTs by providing central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible urban families/ beneficiaries since 25.06.2015.There are no fixed targets under PMAY-U Scheme. Based on the demand, State Government prepares project proposals and after approval of projects by State Level Sanctioning and

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Monitoring Committee (SLSMC) submits to the Ministry for sanctioning by Central Monitoring and Sanctioning Committee (CSMC).

The year-wise details of the houses sanctioned, grounded for construction and completed, so far, under PMAY-U in the Hingoli district of the State of Maharashtra is annexed as Annexure-I.

(c) The details of houses sanctioned, district wise, in the State of Maharashtra during thelast three years is annexed as Annexure-II.

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Annexure I referred in reply to Lok Sabha Unstarred Q.No. 8064 for 22-12-2022

Year wise details of houses sanctioned, grounded for construction and completed so far in Hingoli District of Maharashtra State under PMAY-U

FY	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)
2015-16	1	1	1
2016-17	16	16	16
2017-18	368	357	282
2018-19	2,601	2,131	1,394
2019-20	1,351	783	497
2020-21	1,643	1,272	906
2021-22	5,764	1,819	653
2022-23	-	-	-
Total	11,744	6,379	3,749

Annexure II referred in reply to Lok Sabha Unstarred Q.No. 8064 for 22-12-2022

District wise details of houses sanctioned during the last three years (FY 2019-20 to 2021-22) in the State of Maharashtra under PMAY-U

Sr. No.	Name of District	Houses sanctioned during the last three years (FY 2019-20 to 2021-22)	
1	Ahmednagar	13,749	
2	Akola	6,488	
3	Amravati	13,576	
4	Aurangabad	58,079	
5	Beed	11,433	
6	Bhandara	3,188	
7	Buldana	5,915	
8	Chandrapur	4,883	
9	Dhule	5,075	
10	Gadchiroli	3,649	
11	Gondiya	1,064	
12	Hingoli	8,758	
13	Jalgaon	23,234	
14	Jalna	6,401	
15	Kolhapur	7,582	
16	Latur	13,053	
17	Mumbai	8,602	
18	Mumbai (Suburban)	2,478	
19	Nagpur	47,559	
20	Nanded	18,535	
21	Nandurbar	3,133	
22	Nashik	37,357	
23	Osmanabad	3,829	
24	Palghar	21,070	
25	Parbhani	13,599	
26	Pune	1,41,561	
27	Raigad	45,007	
28	Ratnagiri	3,035	
29	Sangli	6,169	
30	Satara	22,851	
31	Sindhudurg	1,337	
32	Solapur	19,826	
33	Thane	1,14,440	
34	Wardha	3,058	
35	Washim	3,108	
36	Yavatmal	9,157	
Total		7,11,838	